

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

118

C.P.No.153/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala. -Versus-Bengal Brahmaputra Devcon Pvt. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① Mr. Prashant Kumar Tripathi Advocate	}	Petitioner	skt 22/11/17
② Mr. Sanjay Kumar Gupta (PES)			
③ CS. ROHIT KUMAR KESHARI			
1. SWAPNA CHOUBEY ADV	}	Respondent	Rohit Keshari 22/11/17

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Ld. Pr. CS for the petitioner informed that Ld. Sr. Pr. CS is not present, so he made a request for adjournment. Prayer is allowed.

List on 27/11/2017 for remaining arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)